

BY EMAIL

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-48/2017/4912/A

From :- Smti. K. Newar,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, ✓ Shri Biswajit Chakraborty,
Member, MACT,
Barpeta.

Dated Guwahati, the 21st August, 2018.

Sub:- **Casual leave with Station leave permission.**

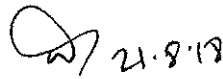
Ref:- Your Email Dated the 18th August.

Sir,

With reference to the above, I am directed to inform you that, your prayer for casual leave for one day on 18.08.2018 along with station leave permission till the morning of 20.08.2018, has been granted/~~rejected~~:

The District and Sessions Judge, Barpeta will remain in-charge of your Court and Office in your absence.

Yours faithfully,


Joint Registrar (vigilance)
